

Declaration of Assets and Liabilities

	Year POR2-ROR3 Year POR2-ROR3 Frakesh Gulpta son/daughter/wife of Shai Prakesh Gulpta aged R6 years, belonging to Bihan Widhan Salsha Secretiat
9000 (Fall - 11)	service and presently working as office attendent Secretary all Biran legislatic Assally Secretary given herein below the details of the assets (immovable, movable, bank balance, etc.) of myself,
	my spouse and dependants*:
Jan 22.23	A. <u>Details of movable assets</u> (Assets in joint name indicating the extent of joint ownership will also have to be given)

2020

Sr. No	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(1)	cash	40,000	ril	Nil	Nil	Nil
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Tixad deposit in-582 10,000	Nil	Nil	Mil	Nil
(111)	Bonds, Debentures and Shares in Companies	Nil	Nil	Nil	Mil	Nil
(IV)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Nul	Mil	Nil	Mil	Mil
(V)	Motor Vehicles (details of make, etc.)	Rike Passion ha BROI FG 1785	Nil	Nil	Mil	Mil
(VI)	Jewellery (give details of weight and value)	Gold 30,000	riil	Mil	Nil	Nil
(VII)	Other assets, such as values of claims/ interests	1,20,000	Mil	Nil	Mil	Mil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

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[Note: Properties in joint ownership indicating the extent of joint ownership will also

Sr. No.	Description	self	Spouse Name (s)	Dependant -1	Dependant-2	Dependant-3
(1)	Agricultural Land -Location(s)-Survey number(s) -Extent (Total measurement) -Current market value	Mil	rut	Mil	Mil	Nil
(11)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent (Total measurement) -Current market value	Nil	Mil	Mil	Mil	Mil
(111)	Buildings (Commercial and residential) Locations(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	Mil	Mil	Mil	Mil	Niil
(IV)	Houses/Apartments, etcLocation(s) -Survey/door number(s) Extent(Total measurement) -Current market value	Mil	Nil	Mil	xii	mil
(V) *	Others (such as interest in property)	Nul	Nil	Nil	NU	Mil

I give herein below the details of my liabilities / overdues to public financial institutions (2) and government dues:-

(Note: Please give separate details for each item)

Sr. No.	Description	Name &address of Bank/ Financial Institutions(s)/ Departments (s)	Amount outstanding as on
(a)	(i) Loans from Banks	Nil	Mil
	(ii)Loans from financial institutions	ril	Nil
	(iii) Government Dues: (a) dues to departments dealing	Ni/	Nil

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	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to department dealing with supply of electricity	Nil	Mil
	(d) dues to departments dealing with telephones	Nil.	Nil
	(e) dues to departments government transport (including aircraft and helicopter(s)	Mil	Nil
	(f) Other dues, if any	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax return filed. Give	Mil	Nil
	also permanent Account Number (PAN)]	CSPYG1477R	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Mil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Niel	Nil

C. Personal Detail 110105365687 GPF/CPF/PRAN No: -(M/F) Gender (DD/MM/YYYY) Date of Birth (A/B/C) Class/Group Cadre (Full Name e.g. B.A.S.; Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Graura Compta

Name of Employee Chausas Cupta

Designation: OFFICE ATTENDENT

Department: Rihan Widhan Selha

Place: Patra...

Date: 31/1/2023

manual moto

Please sign each page of the declaration. Asset declaration form must be in A4 Note: